

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RAPID SCAN SYSTEMS LIMITED

1	NAME OF CORPORATE PERSON	RAPID SCAN SYSTEMS LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/10/1993
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES -CHENNAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110TN1993PLC026064
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE: B-2, FIRST STREET, LAKSHMI NAGAR, NANGANALLUR, CHENNAI- 600061 PRINCIPAL OFFICE: 14, SRI KRISANAPURAM STREET, ROYAPETTAH, CHENNAI-600014
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21.09.2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MATHUR SABHAPATHY VISWANATHAN 15/35, MUSAFER JUNG BAHADUR STREET, TRIPPLICANE, CHENNAI- 600005 EMAIL : msv8200@gmail.com MOBILE NUMBER:9884085514 REG.NO.IBBI/PA-001/IP-P00674/2017-2018/11148
8	LAST DATE FOR SUBMISSION OF CLAIMS	21.10.2020

Notice is hereby given that the RAPID SCAN SYSTEMS LIMITED has commenced voluntary liquidation on 21st September 2020.

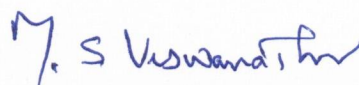
The stakeholders of RAPID SCAN SYSTEMS LIMITED are hereby called upon to submit a proof of their claims, on or before 21st October 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date :26.09.2020

Place: Chennai



Mathur Sabhapathy Viswanathan
Name and Signature of the Liquidator:

- NP: 1.** Advertisement is also given in "BUSINESS STANDARD"
English Daily CHENNAI Edition on 26.09.2020
2. Advertisement is also given in "MAKKAL KURAL"
TAMIL Daily CHENNAI Edition on 26.09.2020

MATHUR SABHAPATHY VISWANATHAN, B.Com., LL.B.,
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